

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

**LOK SABHA
UNSTARRED QUESTION NO. 732
To BE ANSWERED ON FRIDAY THE 14TH DECEMBER 2018
23 AGRAHAYANA SAKA 1940**

INCOME TAX COLLECTION

732. DR. SUNIL BALIRAM GAIKWAD:

Will the Minister of FINANCE be pleased to state:

(a) the details of Income Tax collected during the financial year 2017-18 along with the estimated tax likely to be collected during the financial year 2018-19;

(b) whether the Government has any estimates of the revenue collection for the financial year 2018-19 and if so, the details thereof;

(c) the number of people filing return under the Income Tax in the country, slabwise during the last three years;

(d) whether the Government is taking any steps to bring the people earning above the exemption of income limit under the Income tax net and to reduce the burden of paying income tax on the existing income tax payers; and

(e) if so, the steps taken/being taken by the Government in this regard along with the other steps taken by the Government to boost income tax collection in the country?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)**

(a) & (b) The details of income-tax collected during the financial year 2017-18 along with the Budget Estimates for Financial Year 2018-19 are as under:

Head of Taxes	Rs. in crore	
	Actual direct tax collections during 2017-18 (Provisional)	Budget Estimates for Financial Year 2018-19
Corporation Tax	5,71,202	6,21,000
Taxes on Income	4,31,539	5,29,000
Total	10,02,741	11,50,000

(c) The number of individuals filing return of income-tax in the country, slab-wise, during the last three years is as under:

Range/Slab	Assessment year 2015-16	Assessment year 2016-17	Assessment year 2017-18
Up to Rs. 5.00 lakh of Gross Total Income (Tax slab of 5%)	2,96,58,558	3,29,33,385	3,05,48,685
Between Rs. 5.00 lakh and Rs. 10.00 lakh of Gross Total Income (Tax slab of 20%)	81,30,631	1,16,59,354	1,16,02,132
Above Rs. 10.00 lakh of Gross Total Income (Tax slab of 30%)	29,50,610	17,87,122	45,24,297

(d) & (e) Several legislative, administrative and enforcement measures have been taken by the Government to boost direct tax collections and widen the tax net including-

(i) Expansion of scope of TDS and TCS to cover more types of financial transactions.

(ii) Expansion and strengthening of third-party financial transaction reporting to obtain wider range of data to identify tax-evasion or under-reporting of income.

(iii) Implementation of Non-filers Monitoring System (NMS) to identify potential taxpayers on the basis of third-party data.

(iv) Follow up of data of cash deposits in bank accounts after demonetization to detect unaccounted income.

(v) Action against generation and use of black money, both inside and outside the country, through new legislations and stern enforcement.

(vi) Promotion of voluntary compliance through high level of taxpayer service, expeditious resolution of grievance, ease of paying taxes and filing returns, recognition of honest taxpayer through issue of a certificate etc.
